

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2784  
TO BE ANSWERED ON MARCH 28, 2022**

**DILAPIDATED DDA FLATS**

**NO. 2784.               SHRI RAM NATH THAKUR:  
                              SMT. CHHAYA VERMA:  
                              CH. SUKHRAM SINGH YADAV:  
                              SHRI VISHAMBHAR PRASAD NISHAD:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether it is a fact that the Delhi Development Authority (DDA) continues to be indifferent towards repair of houses to the allottees of DDA and RWA and consequently these houses are getting in dilapidated condition;
- (b) since when the houses, under the DDA residential scheme, 2010 at Molarband and Jasola have not been repaired and the number of times it should have been repaired till date; and
- (c) whether it is also a fact that even the repair work of the road of these houses has not been done by the DDA and consequently residents are facing problems?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) & (b): No Sir. Delhi Development Authority (DDA) has informed that according to various housing scheme brochures, the maintenance of common areas is to be done by Resident Welfare Association (RWA). With effect from housing scheme 2010, DDA undertakes some pre-declared maintenance activities as per requirements for 30 years, whereas RWA undertakes other maintenance activities. The maintenance activities being undertaken by DDA along with their periodicity has been annexed.

DDA has further informed that work of repair of 9-A Jasola houses was executed in some portion in the year 2021. In case of Molarband houses no repair work has been carried out.

(c): DDA has informed that repair of internal roads at Molarband has been done in the year 2015-16 and at Jasola 9-A in the year 2018-2019.

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**Annexure referred to in part (a) and (b) of the Rajya Sabha Unstarred Question NO. 2784 for answer on 28-03-2022 regarding “ Dilapidated DDA flats”.**

**Pre-declared maintenance activities undertaken by DDA**

S. No.	Items	Periodicity
1	Grit Wash	Once in 10 years
2	Stair Well (Plaster + Whitewash)	
(a)	Whitewash	Once in 3 years
(b)	Plaster	Once in 3 years
3	Railings (Stair Case & Common Landings)	Once in 3 years
4	Floorings (Stair Case & Common Landings)	Once in 5 years
5	Mudphaska (Roof+Mumty)	Once in 2 years
6	Sanitary Lines (Drainage + Sewerage)	
i.	100 mm	Once in 3 years
ii.	75 mm	Once in 3 years
7	Repair of Window Chhajjas	Once in 10 years
8	Repair of Balconies	Once in 10 years

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